HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

R.O.C.No. 08/2022 - STORES

Quotations in sealed covers are invited from the Authorised servicing agents/ Reputed dealers of water purifiers, towards Annual Maintenance, including servicing and replacement of parts, if any, for 16 Nos. of Water Purifiers (Kent and Aquaguard make), provided at the official residences of Hon'ble Judges and Registrars of the High Court of Andhra Pradesh. The successful bidder must fulfil the following conditions, as a part of AMC:

- Four (04) Periodical maintenance visits to the residences of the Hon'ble Judges and Registrars for each machine.
- 2. Replacement of filters like sediment, Micro, inline etc., if necessary, at free of cost.
- Re-installation/replacement of the water purifiers should be done as per directions, as and when required.
- 4. Periodic chemical de-scaling and de-fouling should be done at free of cost.
- 5. Any other replacements other than above mentioned should be done at free of cost.
- 6. Technician should attend complaints within 3 hrs of lodging the complaint.
- The successful bidder must be ready to enter agreement on the requisite stamp paper mentioning the said conditions and any other conditions, as per further discussions.

The intending bidders may submit their sealed quotations by furnishing all necessary details regarding repairs and maintenance of water purifiers (Kent and Aquaguard make), with track record to the undersigned superscribing "Quotation for entering Annual Maintenance Contract of Water Purifiers" during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before 22.07.2022 at 2nd Floor of High Court Buildings.

The intending bidders should mention the Annual maintenance charges in detail with taxes, if any, in the quotation.

The Registry reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati, DT: 06.07.2022.

REGISTRAR (MANAGEMENT)

P. Ramah